

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI**

ORDER

The following posting and transfer of the undermentioned officials is hereby made with immediate effect:-

Sl.No	Name of the official	From	To
1.	Ms. Nidhi Pari W/o Sh. Dharendra Pari (E.C.-14720799)	PA in the court of Sh. Ajay Nagar, Ld. ACM&M (NW), Rohini Courts, Delhi	PA in the court of Sh. Babur Bhan, Ld. ASI-03 (NW), Rohini Courts, Delhi
2.	Sh. Rajesh Shankar S/o Sh. Hari Shankar Singh (E.C.-40596380)	PA in the court of Sh. Babur Bhan, Ld. ASI-03 (NW), Rohini Courts, Delhi	PA in the court of Sh. Deepak Kumar-I, Ld. JSOC-cum-ASCI-cum-GI (NW), Rohini Courts, Delhi
3.	Sh. Manoj Malik S/o Late Sh. T.M. Malik (E.C.-48369005)	PA in the court of Ms. Deepika Singh, Ld. SCI-cum-RC (NW), Rohini Courts, Delhi	PA in the court of Sh. Ajay Nagar, Ld. ACM&M (NW), Rohini Courts, Delhi
4.	Sh. Hiteshr Singh S/o Sh. Shyamal Singh (E.C.-15029646)	PA in the court of Sh. Deepak Kumar-I, Ld. JSOC-cum-ASCI-cum-GI (NW), Rohini Courts, Delhi	PA in the court of Ms. Deepika Singh, Ld. SCI-cum-RC (NW), Rohini Courts, Delhi
5.	Sh. Saiger S/o Sh. Kishan Lal (E.C.-107107)	PA in the court of Ms. Rama, Ld. MM NIA, Digital Court no. 03 (NW), Rohini Courts, Delhi	PA in the court of Sh. Jagmohan, Ld. ASI (NW), Rohini Courts, Delhi
6.	Sh. Kishor S/o Sh. Bhagchand (E.C.-4557086)	PA in the court of Sh. Jagmohan, Ld. ASI (NW), Rohini Courts, Delhi	PA in the court of Ms. Rama, Ld. MM NIA, Digital Court no. 03 (NW), Rohini Courts, Delhi
7.	Sh. Dinesh Kumar S/o Sh. Om Prakash (E.C.-9719881)	JA in Stationery Branch, Rohini Courts, Delhi	Ahmad/JA in the court of Ms. Rashika Singh, Ld. ADJ (NW), Rohini Courts, Delhi
8.	Ms. Rekha D/o Sh. Sri Nagesh (E.C.-46625288)	JJA in Nazari Branch (NW), Rohini Courts, Delhi	Asst. Ahmad/JJA in the court of Sh. Ayash Sharma, Ld. MM-02 (NW), Rohini Courts, Delhi
9.	Sh. Rakesh Kumar S/o Sh. Bala Ram (E.C.-80667011)	Asst. Ahmad/JJA in the court of Sh. Jitendra Singh, Ld. ASI (Electricity) (NW), Rohini Courts, Delhi	Reader-cum-Ahmad/JJA in the court of Sh. Kumar Rahul, Ld. MM NIA, Digital Court no. 01 (NW), Rohini Courts, Delhi
10.	Sh. Prince Chillar S/o Sh. Ramesh Chillar (E.C.-25387703)	Ahmad/JJA in the court of Sh. Navdeep Gupta, Ld. MM-06 (NW), Rohini Courts, Delhi	Asst. Ahmad/JJA in the court of Sh. Jitendra Singh, Ld. ASI (Electricity) (NW), Rohini Courts, Delhi
11.	Sh. Vineesh Singh S/o Sh. Thakur (E.C.-42063271)	Reader-cum-Ahmad/JJA in the court of Sh. Kumar Rahul, Ld. MM NIA, Digital Court no. 01 (NW), Rohini Courts, Delhi	JJA in Copying Agency, Rohini Courts, Delhi
12.	Sh. Praveen Kumar S/o Sh. Mani Ram (E.C.-90286256)	JA in Pool Car Section, Rohini Courts, Delhi	Ahmad/JJA in the court of Sh. Navdeep Gupta, Ld. MM-06 (NW), Rohini Courts, Delhi
13.	Sh. Deepak Noyyar S/o Sh. S.K. Noyyar (E.C.-99140319)	Reader/JA in the court of Ms. Riska Karna, Ld. MM-07 (NW), Rohini Courts, Delhi	JA in Record Room, Rohini Courts, Delhi
14.	Ms. Kavlesh Karnal Dabas W/o Sh. Hemant Dabas (E.C.-72814036)	Sr. JA in Record Room, Rohini Courts, Delhi	Reader/Sr.JA in the court of Ms. Riska Karna, Ld. MM-07 (NW), Rohini Courts, Delhi
15.	Ms. Soniya Yadav W/o Sh. Vikas Yadav (E.C.-49658181)	Peon in Office Pool, Administration Branch-III (NW), Rohini Courts, Delhi	Peon in Library Branch, Rohini Courts, Delhi
16.	Sh. Vikas S/o Sh. Rajbir (E.C.-72229543)	Orderly in the court of Ms. Deepika Singh, Ld. SCI-cum-RC (NW), Rohini Courts, Delhi	Orderly in the court of Sh. Ajay Nagar, Ld. ACM&M (NW), Rohini Courts, Delhi
17.	Sh. Pawan S/o Sh. Chet Ram (E.C.-44882133)	Orderly in the court of Sh. Ajay Nagar, Ld. ACM&M (NW), Rohini Courts, Delhi	Orderly in the court of Sh. Deepak Kumar-I, Ld. JSOC-cum-ASCI-cum-GI (NW), Rohini Courts, Delhi

Notes:-

1. Sh. Jagdish Bhakuni S/o Sh. P.S. Bhakuni, Branch In-Charge/Sr. J.A. (E.C.-8946383), Record Room, Rohini Courts, Delhi is hereby directed to look after the work of Branch In-Charge, Digitization Cell, Rohini Courts, Delhi, in addition to the duties already assigned to him.
2. Sh. Sunil Dutt S/o Late Sh. Shri Chand, Branch In-Charge/Sr. J.A. (E.C.-50462866) is hereby directed to look after the work of Branch In-Charge, Bail Section (NW), Rohini Courts, Delhi, in addition to the duties already assigned to him.
3. Sh. Rajesh Chander S/o Sh. Phambar Thewari, JA (E.C.-55756275), CMM Office (NW), Rohini Courts, Delhi is hereby directed to look after the work of Bail Section (NW), Rohini Courts, Delhi, in addition to the duties already assigned to him.
4. The transfer and posting order no. F2(2)/Admn.(NW)/RC/2022/06953-37052 dated 07.11.2022 in respect of Sh. Arun Kumar, JA (E.C.-52764689) stands cancelled.
5. Mr. Manisha Singh, Asstt. Ahlmad (E.C.-80348751) posted in the court of Sh. Ayush Sharma, Ld. JM (NW), Rohini Courts, Delhi is directed to report in the Office Pool, Administration Branch-II (NW), Rohini Courts, Delhi after return from the Maternity Leave.
6. Non-compliance of this order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the official as per rules.

(YASHWANT KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

No F2(2)/Admn.(NW)/RC/2022

4314-43184

Date 24/12/2022

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge (HOn), Tis Hazari Courts, Delhi.
2. The Judicial Officer/Officer In-charges concerned, Rohini Courts, Delhi.
3. The Officer In-Charge, Accounts Branch (NW), Rohini Courts, Delhi.
4. The Sr. A.O.(J/A.O./J), Administration Branch-I (Central), Tis Hazari Courts, Delhi.
5. The Record Officer, North-West, Rohini Courts, Delhi.
6. The Dealing Official, Personal File, Administration Branch-I (Central), Tis Hazari Courts, Delhi.
7. The Dealing Official, ACR Cell, Tis Hazari Courts, Delhi.
8. The Web-site Committee, Tis Hazari Courts, Delhi.
9. The Dealing Official, Server Room, Rohini Courts/Tis Hazari Courts, Delhi.
10. Personal Office of the undersigned.
11. The Facilitation Centre, Rohini Courts, Delhi.
12. The ALID, Library Branch, Rohini Courts, Delhi.
13. The Dealing Official, LAYERS sent, Rohini Courts/Tis Hazari Courts, Delhi for uploading this order on the Centralized website through LAYERS.
14. The official(s) concerned.
15. The Dealing Official, R&I Branch, Rohini Courts, Delhi with the direction to send copies of each of the Relieving Report and the Joining Report of the above said official, on immediate receipt of the same, to the Administration Branch-I & II (North-West), Rohini Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST DISTRICT, ROHINI COURTS, DELHI

Website.

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